

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 102

IA(I.B.C)/762(CH)2022

And

C.P. (IB) No. 232/Chd/J&K/2021

IN THE MATTER OF:

Jammu & Kashmir Bank Ltd.

...

Petitioner

Versus

Vipan Singh Wazir & Ors.

...

Respondents

Under Section: 95(1), 60(5), IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.08.2024.

Sd/-
Court Officer